

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 84 of 2018 &
IA NO. 419 of 2018**

Dated: 24th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**The Tata Power Company Limited (Distribution) ... Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) :
Mr. Amit Kapur
Mr. Malcolm Desai
Mr. S. Venkatesh

Counsel for the Respondent(s) : Mr. Venkatesh
Mr. Varun Pathak for R.2

Mr. Anand K. Ganesan
Ms. Neha Garg for R.3

ORDER

As agreed by learned counsel for the parties, list the IA No. 419 of 2018 for hearing on **28.09.2018**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**